

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 47722/2018
(Arising out of impugned final judgment and order dated 23-10-2018
in DBWR No. 75/2018 15-12-2017 in DBHCP No. 149/2017 passed by the
High Court of Judicature for Rajasthan at Jodhpur)

MR. X

Petitioner(s)

VERSUS

THE STATE OF RAJASTHAN & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.46173/2019-CONDONATION OF DELAY
IN FILING and IA No.46176/2019-EXEMPTION FROM FILING O.T. and IA
No.46171/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA
No.46175/2019-CONDONATION OF DELAY IN REFILING and IA
No.46177/2019-APPLICATION FOR FILING THE PETITION WITHOUT
DISCLOSING THE IDENTITY OF THE PETITIONER)

Date : 25-04-2019 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Mr. Joseph Aristotle S., AOR

For Respondent(s) Dr. Manish Singhvi, Sr. Adv.
Mr. Sandeep Jha, Adv.
For Mr. Milind Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Permission to file special leave petition(s) is granted.

Delay condoned.

Issue notice.

Mr. Sandeep Jha, learned counsel, appears and accepts notice
for the respondent/State on behalf of Mr. Milind Kumar, Standing
Counsel for the State of Rajasthan.

List in the month of July, 2019.

Let reply be filed in the meantime.

(NARENDRA PRASAD)
COURT MASTER

(JAGDISH CHANDER)
COURT MASTER